

papers for India, and its supply position during the last three months, is as follows:—

Month	Demand	Supply
	MT	MT
August '80	26,000	26,144
September '80	26,000	26,349
October '80	26,000	24,019

(b) and (c). From time to time, IENS brings to the notice of STC difficulties being faced by their members regarding supply of newsprint. Whenever complaints are received STC takes the appropriate steps to remove these difficulties.

(d) 85 per cent of the newsprint requirement is met by imports.

Unaccounted Cash and Jewellery Found in Income Tax Raid on Premises of Eros Cinema .

726. SHRI P. K. KODIYAN: Will the Minister of FINANCE be pleased to state:

(a) whether unaccounted cash and jewellery worth millions of rupees were found in the recent income-tax raid on the business premises and residence of the owner of Eros Cinema, Mr. R. S. Sood;

(b) if so, the details of cash and jewellery discovered;

(c) whether any case has been charged against the concerned persons; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (d). Yes, Sir. During the course of search conducted by the Income-tax Department on 14th and 15th October, 1980

at the residential and business premises of Shri R. C. Sood, and his family members, cash amounting to Rs. 4,17,210/- and jewellery worth Rs. 12,01,885/- was found. Out of the above cash amounting to Rs. 3,70,000/- and jewellery worth Rs. 12,01,883/- have been seized by the Income-tax Department.

Detailed investigation in these cases is in progress and action will be taken against the defaulters according to law.

Amount Lent by Financial Institutions to Monopoly Houses

727. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state what is the total amount lent by public-financial institution to the concerns managed or owned by the various Monopoly Houses formally registered under the MRTP Act and the total amount invested by those Houses themselves including the proportion of their shares to the total invested amount in the specific concerns?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): The total amount disbursed till the 30th June, 1980 by the Public Financial Institutions namely Industrial Development Bank of India, Industrial Finance Corporation of India and Industrial Credit and Investment Corporation of India to the monopoly houses registered under section 26 of the MRTP Act 1969 was Rs. 782.23 crores.

As regards the amount invested by the monopoly houses themselves including the proportion of their shares to the total invested amount, information is readily available only in respect of the equity holdings of the top 10 monopoly houses viz. Birla, Tata, Mafatlal, J. K. Singhania, Thapar, I.C.L., Bangur, Shri Ram, Oil India and Scindia as on 1-2-1975. The requisite information is furnished in the enclosed Statement.